SHRI D. RAJA (Tamil Nadu): Sir, I associate myself with the Zero Hour mention made by the hon. Member.

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I associate myself with the Zero Hour mention made by the hon. Member.

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I associate myself with the Zero Hour mention made by the hon. Member.

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): Sir, I associate myself with the Zero Hour mention made by the hon. Member.

SHRI JAIRAM RAMESH (Andhra Pradesh): Sir, I associate myself with the Zero Hour mention made by the hon. Member.

SHRI VIVEK GUPTA (West Bengal): Sir, I associate myself with the Zero Hour mention made by the hon. Member.

SHRIMATI KANIMOZHI (Tamil Nadu): Sir, I associate myself with the Zero Hour mention made by the hon. Member.

Suicide by potato farmers in West Bengal

SHRI RITABRATA BANERJEE (West Bengal): Sir, since 4th of March, 2015, twenty-five potato farmers have committed suicide in different districts of West Bengal. ...(Interruptions)... These are distress suicides. These distress suicides are continuing in different parts of Bengal. ...(Interruptions)... Since September 2011, 120 farmers' suicides have taken place in Bengal. ...(Interruptions)... Why are they disturbing? ...(Interruptions)... I don't know. ...(Interruptions)... The regime in Bengal actually is trying to suppress all truth by all possible means and there are instances in the House also. ...(Interruptions)...

SHRI MD. NADIMUL HAQUE (West Bengal): This is not correct. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Mr. Nadimul, don't disturb. ...(Interruptions)... Sit down. ...(Interruptions)... You Sit down. ...(Interruptions)...

SHRI RITABRATA BANERJEE: What is happening, Sir, is that crop insurance in Bengal ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Only what Mr. Ritabrata Banerjee says will go on record. ...(Interruptions)...

SHRI MD. NADIMUL HAQUE: *

^{*} Not recorded.

MR. DEPUTY CHAIRMAN: Only what Mr. Ritabrata Banerjee says will go on record. ...(*Interruptions*)... Nothing else will go on record. ...(*Interruptions*)...

SHRI MD. NADIMUL HAQUE: *

MR. DEPUTY CHAIRMAN: It is not going on record. ...(Interruptions)... Only what Mr. Ritabrata Banerjee says will go on record. ...(Interruptions)... Sit down. ...(Interruptions)... It is permitted by the hon. Chairman. ...(Interruptions)...

SHRI RITABRATA BANERJEE: For crop insurance the Government is supposed to pay ₹ 49 crores as premium. But that is not being paid since 2011. ...(Interruptions)... In cold storages in Bengal during the Left regime, there was 5 per cent reservation. This reservation has been done away with. ...(Interruptions)... The Government in Bengal continues to be in a denial mode ...(Interruptions)...

SHRI MD. NADIMUL HAQUE: *

MR. DEPUTY CHAIRMAN: It is not going on record. ...(Interruptions)...

SHRI RITABRATA BANERJEE: Whatever these people are telling, the same has been ordered from the Treasury Benches. ...(Interruptions)... They are also saying that there are no farmer suicides. ...(Interruptions)... But, in reality, 25 potato growers have committed suicides in Bengal. ...(Interruptions)...

SHRI MD. NADIMUL HAQUE: *

MR. DEPUTY CHAIRMAN: Please don't disturb. ...(Interruptions)...

SHRI RITABRATA BANERJEE: I urge upon the Government that a fact-finding Committee ...(Interruptions)...

SHRI MD. NADIMUL HAQUE: *

MR. DEPUTY CHAIRMAN: Mr. Nadimul, that is not going on record. ...(Interruptions)... Only what Mr. Ritabrata Banerjee is saying will go on record. ...(Interruptions)... Don't disturb. ...(Interruptions)... What are you doing? ...(Interruptions)... It is permitted by the hon. Chairman. ...(Interruptions)... Please sit down. ...(Interruptions)...

SHRI RITABRATA BANERJEE: There are conspiracies to bury people into a burial ...(Interruptions)... But the voice of the people cannot be stifled. ...(Interruptions)... They are trying to stifle the voice of the people in every possible way. But that cannot be done. ...(Interruptions)... The regime is doing its best to suppress all truth. ...(Interruptions)... But the reality is that farmers have committed suicides.

^{*} Not recorded.

...(Interruptions)... Twenty-five potato farmers have committed distress suicides since 4th of March, 2015 and since September 2011, 120 farmers have committed suicides. ...(Interruptions)... We want a fact finding team to go there. Thank you.

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I associate myself with the Zero Hour mention made by the hon. Member.

SHRI K.N. BALAGOPAL (Kerala): Sir, I associate myself with the Zero Hour mention made by the hon. Member.

SHRI K.K. RAGESH (Kerala): Sir, I associate myself with the Zero Hour mention made by the hon. Member.

MR. DEPUTY CHAIRMAN: See, if you think that there is a factual misrepresentation, there is a Rule in the Rule Book. You can go by that. Why do you disturb him? Everybody makes the statement after it is permitted by the hon. Chairman. If anybody thinks that there is a misrepresentation of facts, you can move a Privilege Motion. Why do you disturb him? Don't do this. I am telling this to everybody.

DR. K.P. RAMALINGAM (Tamil Nadu): This ruling has to be followed for Tamil Nadu also. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Okay. ...(Interruptions)... Now, Shri Navaneethakrishnan.

Demand for reimbursing money to Tamil Nadu Government on account of admission of weaker-section students in private schools

SHRI A. NAVANEETHAKRISHNAN (Tamil Nadu): Mr. Deputy Chairman, Sir, I am going to raise a very important issue. Sir, thanks to the efforts made by the State Government under the guidance of hon. Amma, 1,36,593 weaker-section students were admitted to the private unaided schools. Now, the Central Government is denying the fees of these students to the extent of ₹ 97.04 crores. The private schools are sending the bills to the State Government claiming a sum of ₹ 97.04 crores. The Central Government has not made a payment so far, though our hon. leader, Amma, met the Prime Minister and gave a memorandum on 3.6.2014. Our Chief Minister has also written a letter dated 5.5.2015. It is a very serious issue because the private unaided schools admitted 1,36,593 students, but for the current academic year, the private unaided schools are refusing to admit the weaker-section students because of non-payment of fees due to them. So, it is a very serious issue.

Sir, another issue is that the Central Government has taken a stand that the pre-KG students are not entitled for any financial aid under the RTE Act. It is illegal and unconstitutional. The Act is very clear that for students from pre-KG